

(6)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
BOMBAY BENCH, 'GULESTAN' BUILDING NO.6
PRESGUT ROAD, BOMBAY-1

R.P. No. 114/93 in OA No. 783/92

R B Rawat

..Applicant

v/s.

U.O.I. & Ors.

..Respondents

Coram: Hon. Shri Justice M.S.Deshpande, V.C.

Hon. Shri M Y Priolkar, Member (A)

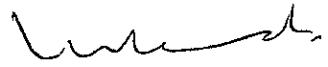
TRIBUNALS ORDER: (By circulation)

Dated: 26.11.93

(per: M.S.Deshpande, Vice Chairman)

The material to which the applicant has referred for taking a different view are not related to the facts. There is no error apparent on the face of record. The Review Petition, is therefore, dismissed.


(M Y Priolkar)
Member(A)


(M.S.Deshpande)
Vice Chairman

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